25

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T)	Dr. Ashok Kumar Mishra
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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
<b>4</b>	IA 74/17 in TP 257/16	For Order	621A	Gardner Aerospace - Bengaluru Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

No representation. IA 74/17 is listed today.

Registry is directed to prepare a note.

List it on 04.08.2017.

MEMBER (J)

MEMBER (T)